

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 11160 of 2015 - DB

(Arising out of OIO-BHR-EXCUS-000-COM-029-14-15 dated 31/03/2015 passed by Commissioner of Central Excise, Customs and Service Tax-Bharuch)

Roopchand Jain

Flat No. 003, A Wing, Building No. D-28,
Yoginagar, Borivali West,
Mumbai, Maharashtra,

.....Appellant

VERSUS

Commissioner of C.E-Bharuch

Vadodara-II, GST Bhavan,
Subhanpura, Vadodara
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE

Shri G B Yadav, Advocate for the Appellant

Shri Ajay Kumar Samota, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING/DECISION: 19.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11156 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**